

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2267
TO BE ANSWERED ON 07/08/2026

ESTABLISHMENT OF FPO BASED AGRI EXPORT ZONES IN ODISHA

2267. SMT. SULATA DEO:

- (a) whether there is any proposal to establish Farmer Producer Organisation (FPO) based Agri Export Zones in Odisha; and
- (b) if so, the details thereof, if not the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) & (b): As per the information received from State Govt. of Odisha, no proposal to establish Farmer Producer Organization (FPO) based Agri Export Zones in Odisha is under consideration.

Govt. of Odisha is promoting export-oriented agriculture through FPOs under the State Sector Scheme “Support to Farmer Producer Organisations (FPOs)” in convergence with Agricultural and Processed Food Products Export Development Authority and other stakeholder agencies. The initiative focuses on strengthening FPOs through capacity building, quality production, aggregation, post-harvest management, value addition, market linkages and facilitation of export of horticultural produce.

Department of Agriculture & Farmers Welfare is implementing Central Sector Scheme on Formulation and Promotion of 10,000 FPOs across the country including State of Odisha. 471 FPOs have been formulated under this Scheme in Odisha, with 2,84,757 shareholder farmers. The FPOs are provided handholding support for capacity building, business facilitation, and market linkage for long-term sustainability. These FPOs are engaged in different activities such as input supply, aggregation, procurement, value addition and marketing of agricultural produce. Of these 471 FPOs, 312 have fertiliser licences, 362 have seed licenses and 212 have pesticide licenses.
